

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

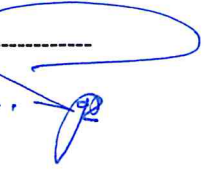
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.59/BB/ 2017	-	For hearing	230/ 232	SJD Advisory Services Pvt. Ltd.,

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI.P. JOHN  
SPJ Legay Advocate for Petitioner. 

2. Sinchana.M.R  
ROC/RD Sinchana M.R 

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC/RD is present. Yesterday, she had filed the rejoinder of RD filed through ROC, Karnataka.

Today, the consel for petitioner has filed a memo along with balance sheet.

We have heard them in part.

For continuation, list it on 20.02.2018.

  
MEMBER (T)

  
MEMBER (J)